

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
AHMEDABAD BENCH

C. A. No. 59 OF 1994

in

**O.A. NO. 675/1993.**

~~TAX NO.~~

**DATE OF DECISION** 30-1-1995.

Hasmukhbhai B. Baraiya, **Petitioner**

Mr. D.K. Mehta, **Advocate for the Petitioner (s)**

**Versus**

Union of India & Ors. **Respondents**

Mr. Akil Kureshi, **Advocate for the Respondent (s)**

**CORAM**

**The Hon'ble Mr. N.B. Patel, Vice Chairman.**

**The Hon'ble Mr. K. Ramamoorthy, Admn. Member.**

**JUDGMENT**

1. Whether Reporters of Local papers may be allowed to see the Judgment ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgment ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

*No*

Hasmukhbhai B. Baraiya  
of Jamnagar.

..... Applicant.

(Advocate: Mr. D.K. Mehta)

Versus.

1. Union of India through the  
Director General, Posts and  
Telegraphs Department,  
Ministry of Communication,  
New Delhi.

2. M.S. Negi or his successor  
in office, Telecom District  
Engineer, Jamnagar.

3. C.G. Kaneria or his successor  
in office, Sub-Divisional  
Officer, Phones (II),  
Jamnagar.

..... Respondents.

(Advocate: Mr. Akil Kureshi)

ORAL ORDER

C.A. No. 59 OF 1994

in

O.A. No. 675/1993

Date: 30-1-1995.

Per: Hon'ble Mr. N.B. Patel, Vice Chairman.

We <sup>are</sup> informed that by now back-wages payable to the applicant pursuant to the judgment have already been paid. Mr. Akil Kureshi further states that the deletion of the word "provisionally" implies deletion of the words "with conditions that final engagement as Casual Labour will only be final after the Court decision and any other decision of the Court in future". Mr. Akil Kureshi further states that the process of considering the applicant for according

..... 3/-

temporary status/regularisation to him, will be completed within a period of six weeks from today and result will be intimated to the applicant. In view of this, Mr. Mehta does not press the C.A. Proceedings closed. Notice discharged.



(K. Ramamoorthy)  
Member (A)

(N.B. Patel)  
Vice Chairman

vtc.